

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 141 of 2013 (SZ)**

**Appellant(s)**

M. Jeeva

Vs.

**Respondent(s)**

Union of India,  
Ministry of Environment and  
Environment and Forests & Climate  
Change, New Delhi and others.

**Legal Practitioners for Appellant(s)**

M/s. T. Mohan and A. Yogeshwaran

**Legal practitioners for respondent(s)**

M/s. M.R.Gokul Krishnan for R1  
M/s. Rita Chandrasekar for R2 and R3  
M/s. Vinod Kumar, Chitra Narayan for  
R4.

Note of the Registry	Orders of the Registrar
Order No.	Date: 24.09.2018  Appellant and counsel, respondent counsel present. Stayed by Hon'ble Apex Court call on 25.10.2018.  (Tmt. Meena Satheesh) Registrar